

So, I would like to know what transpired between the Chief Ministers Conference and after that.

**SHRI P. K. THUNGON :** Sir, as I have already stated, this matter was discussed in the Conference of Chief Ministers on 7-3-1992. There it was felt that the whole thing has to be gone into detail. Therefore, a meeting of the respective Chief Secretaries of the States, chaired by the Cabinet Secretary at the Centre, was to be held. Accordingly, that meeting of the Chief Secretaries took place on 29-8-1992 as per the decision of the Chief Ministers Conference.

**SHRI SYED SHAHABUDDIN :** Mr. Speaker, Sir, the figures that have been given to us show very clearly that this Act has not really been acted upon so far. Some land was declared surplus but a very small part of it has been actually acquired and a very very small part of it has actually been developed for the purpose for which it was meant, namely, housing. In the meantime, certain things have taken place. A land mafia has grown up around this entire operations. And what is worse is that agriculturally productive land has remained fallow all these years because of the notice and the legal proceedings and because it has not been developed. It has already taken a long time for the Government to amend the Act and to remove all the lacunae and the defects that they found therein. I would like to know from the hon. Minister whether in the meantime they will, in the interest of agricultural production, at least allow that agricultural land which they have acquired, to be productive.

**SHRI P. K. THUNGON :** Sir, so far as this question is concerned, it is about the Urban Land Ceiling Act...*(Interruption)*

**MR. SPEAKER :** It is little off the mark.

**SHRI SAYED SHAHABUDDIN :** No, Sir, a land acquired has been within the municipal area. The agricultural land has been counted as urban land. That is under the Act and that is where the question of its remaining fallow has arisen. They took over agricultural land, did not utilise it and did not allow it to be utilised for agricultural purposes.

**MR. SPEAKER :** Yes, Mr. Anna Joshi.

**SHRI ANNA JOSHI :** Sir, the Government has said that they intend to remove the anomalies in this Act as early as possible and for that, consultations are going on. The last consultation took place in August, 1992. One year has already passed. I would like to know how much more time they are going to take to bring the solid proposals here for removing these anomalies from this Act.

**MR. SPEAKER :** Can you indicate the time frame?

**SHRI P. K. THUNGON :** Sir, it is a fact that it took about six months after the last meeting of the group of Ministers took place. The reasons for delay is that the urban land ceiling itself is a State subject. Until and unless we consult the respective States and also the respective Ministries concerned, we cannot do it. This took time and only yesterday our officers have again taken a meeting with the Ministry of Law. So, this has been continuously very actively taken up by this Ministry, but the nature of work is such that it has to be done in consultation with the State Governments and other Ministries. Therefore, it has taken a little more time.

**SHRI ANNA JOSHI :** They have already consulted the Chief Ministers and other Ministers...*(Interruptions)*

*[Translation]*

#### Project for slum Dwellers

303. **SHRI RAM LAKHAN SINGH YADAV :** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether some foreign countries are ready to provide financial assistance to undertake projects for the people living in slums ;

(b) if so, the details thereof ;

(c) whether the Union Government have received proposals from the States regarding these projects during the last year ; and

(d) if so, the details thereof, State-wise ?

[English]

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL) : (a) to (d) A Statement is laid on the Table of the Sabha.

STATEMENT

(a) Yes, Sir.

(b) United Kingdom, Germany and Netherlands have taken interest in financially assisting slum improvement programmes in India. United Kingdom is already financing slum improvement programmes in the cities of Hyderabad, Vishakhapatnam, Vijayawada, Indore and Calcutta. They have also recently agreed to take up slum improvement projects at Cuttack and Cochin. A similar proposal for Nagpur has been recommended for consideration of German aid. The Dutch Government have agreed to finance a pilot project for alleviation of Urban poverty for Bangalore city

(c) and (d) During the last year project proposals for seeing external assistance for slum improvement in the cities of Nagpur, Baroda, Tirupathi, Sagar, Patna and Ranchi have been received from the State Governments concerned.

[Translation]

SHRI RAM LAKHAN SINGH YADAV: Sir, I would like to draw the attention of the Government towards my starred question nos. 123 and 249, dated 16-7-1992 and 24-2-1993 respectively. In reply to these questions, it was stated that Karnataka, Orissa and Madhya Pradesh only figured in the list of projects which will be given assistance by the foreign countries. I would like to know about the criteria for selection of these cities and why Bihar is not included in it?

[English]

SHRIMATI SHEILA KAUL: Sir, during the last year the States of Maharashtra, Karnataka, Gujarat, Andhra Pradesh, Madhya Pradesh, Bihar and U.P. have sent their proposals and for Bihar proposals were received of the two cities: Patna and Ranchi. And Patna's Improvement Programme was received in April, 1992 and Ranchi's

proposal was also received in 1992. But the details of these have not been sent to us so far telling us about the components and the implementing agencies. In December, 1992 we had asked them to submit a comprehensive self contained project proposals in respect of Patna and Ranchi. Now, in respect of the city of Patna the proposal for this is for Rs. 83 crores and the number of slums to be benefited will be about 77 and in respect of Ranchi, Rs. 13.63 crores is the cost of the project and the slums benefited will be 50 with 2.60 lakh persons benefiting.

[Interruptions]

MR. SPEAKER: What is the criteria for selecting the slum areas?

[Translation]

SHRIMATI SHEILA KAUL: It has been asked as to which are the foreign agencies which deal in it. They are England, Germany and Netherlands.

SHRI RAM VILAS PASWAN: What is the criteria for selection of the cities?

SHRIMATI SHEILA KAUL: When we received proposals from the States, we send them to the agencies and they select the cities. As I would like to tell you ..

SHRI RAM VILAS PASWAN: Where the proposals are sent? Are the proposals sent to foreign countries?

SHRIMATI SHEILA KAUL: I am giving you the details. We send them to the Planning Commission and it sends them to the Department of Economic Affairs from where these are sent to different countries. All the countries are not prepared to extend assistance. Netherlands, Germany and England are ready to give financial assistance for slum improvement projects. They select the cities according to their own criteria. We had sent the project of Varanasi also, but they did not accept it and did what they thought appropriate.

SHRI RAM LAKHAN SINGH YADAV: Mr. Speaker, Sir, the hon. Minister stated that the priority list for 1992-93 has been received from Madhya Pradesh, Orissa and Karnataka and the Government of Bihar has not sent any proposal. Projects for two cities, Patna and Ranchi have been started. Last time in reply to my supplementary question on Bhojpur city, it was stated that its

population is very less. The city was ruined by the Britishers during the war of Independence in 1857 and its effects are still there. The city experiences scarcity of drinking water as well as drains. The hon. Minister had replied that the Government would consider about it under special circumstances. Have any steps been taken in that regard and if so, to what extent?

**SHRIMATI SHEILA KAUL :** Mr. Speaker, Sir, this question relates to slum clearance with the financial assistance provided by foreign countries. As he is saying, this proposal will be considered and the details will be sent to him.

[English]

**SHRI DATTATRAYA BANDARU :** Mr. Speaker, Sir, in Hyderabad Corporation many of the slum improvement schemes are being implemented. But instead of using the money in slum areas, they are using most of it in non-slum areas. So, I would like to know from the hon. Minister whether the Minister is going to take any action against the Corporation.

**MR. SPEAKER :** Can you act against the Corporation?

**SHRIMATI SHEILA KAUL :** How can I do that? It is not possible.

[Translation]

**SHRI RAM KIRPAL YADAV :** Mr. Speaker, Sir, the hon. Minister has just now said that two projects for Ranchi and Patna city have been started in Bihar. I would like to know, through you, the time by which financial assistance would be given to the State Government by approving the said proposals?

**MR. SPEAKER :** This has to be done by the foreign countries. You will be informed later on.

**SHRI TEJ SINGHRAO BHONSLE :** Mr. Speaker, how much provision has been made for Maharashtra under Slums Improvement Scheme. There are large slum areas in big cities like Bombay, Nagpur and Pune. What aid being provided by the Central Government for such cities?

**MR. SPEAKER :** It is about foreign aid. The Minister will send you the reply in writing.

**SHRI CHANDRAJEET YADAV :** Mr. Speaker, Sir, I believe what the Hon. Minister has said is a serious matter. Only four countries U.K., Gernmay, Netherland and France—have shown their willingness. He just said that they had asked for Varanasi but they have selected some other city. Has the Government of India appealed to all the countries of the world saying that we do not have means for slum improvement? Only four countries have shown their willingness so far. Has the selection of any city also been left to their discretion? I think that it is a basic question and I want to know about the policy of the Government, if any, in this regard.

**SHRIMATI SHEILA KAUL :** Hon. Member has asked about Maharashtra.

**MR. SPEAKER :** You will have to tell everybody.

[English]

In Bombay, there has been a scheme.

[Translation]

**SHRI CHANDRA JEET YADAV :** To which question you are replying the one which has been rejected or to my question?

[English]

**MR. SPEAKER :** It is going to be comprehensive. She is going to cover more than one question.

[Translation]

**SHRIMATI SHEILA KAUL :** Yadavji said that France would help but France has not yet consented to help. We don't seek anybody's help, be it France, China, Italy or Australia. On their own if they come and say that they want to help then we will welcome them.

[English]

You are welcome to help. We do not go begging.

[Translation]

**SHRI CHANDRA JEET YADAV :** So far as the selection of places is concerned, why has it been left to their discretion.

**MR. SPEAKER :** They select the areas having more slums.

**SHRI CHANDRA JEET YADAV :** Have the foreign Governments been given this right?

[English]

**SHRI P. K. THUNGON :** May I supplement? So far as selection of places is concerned, I would like to make it very clear that the proposals are submitted by the respective State Government. Those proposals are examined and scrutinised by the Ministry of Urban Development. Then, they are consulted and the proposals are submitted to the Planning Commission for foreign aid. Once the scheme is thought to be proper, we consult the Ministry of Finance, Department of Economic Affairs. After that, when they finalise that these are the schemes which can be sent .....

**MR. SPEAKER :** You are talking about the procedure.

**SHRI P. K. THUNGON :** I am coming to the selection part.

For example, we have selected two places like Nagpur and Varanasi for ODA purposes. But the foreign assistance agencies have decided to take up according to what they feel would be more viable and to give priority. They give priority to Nagpur and therefore Varanasi was not taken up. From that angle, they have their own strong view of selecting viable project which they feel more viable and more urgent. But the actual selection is done from here as we select four or five projects. They pick up one or two because at one time, they will not be able to give all the grants for all the projects. This is the position.

[Translation]

#### Industrial Model Townships

\*305. **SHRI ANAND AHIRWAR** }  
**SHRI BARE LAL** }  
**JATAV** }

Will the PRIME MINISTER be pleased to state :

(a) whether a Japanese team has recently conducted a survey and prepared the feasibility reports of the industrial model townships to be developed in India;

(b) if so, whether this team has submitted its report to the Government ;

(c) if so, the details thereof; .....

(d) the broad features of these industrial model townships and their locations ;

(e) the extent of Japanese investment by way of cash and technical assistance ; and

(f) the action taken by the Government on these reports ?

THE MINISTER OF STATE IN THE MINISTR OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRIES) (**SHRIMATI KRISHNA SAHI**) : (a) to (f) The Japan International Cooperation Agency (JICA) is conducting a Master Plan Study of the Industrial Model Town (I.M.T.) Feasibility Study would be considered on the basis of the recommendations of this Study. An Interim Report of the Master Plan Study has been submitted. The objective of the I.M.T. would be to provide infrastructural facilities of international standards to attract foreign investment. The location of the I. M. T. is yet to be decided. Details regarding the extent of Japanese assistance, etc. would be known only after the Feasibility Study.

[Translation]

**MR. ANAND AHIRWAR :** Mr. Speaker, Sir, what are the names of cities of the country in respect of which a survey had been conducted by Japan during the last two years and what was the basis of that survey? What are the names of the countries which are interested in setting up ideal Industrial townships and what is the logic behind it?

**MR. SPEAKER :** It is difficult to give a reply to all these questions together? Please ask one question at a time.

**SHRI ANAND AHIRWAR :** In what way our cities are going to be benefited by these townships and whether the Government have studied all the aspects of these townships. If yes, what are the details in this regard?

**SHRIMATI KRISHNA SAHI :** Mr. Speaker, Sir, I have not been able to classify these questions. But, I think he wants to know about